

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2158/2019

(Arising out of impugned final judgment and order dated 07-05-2018 in SA No. 2/1990 passed by the High Court of Judicature at Allahabad)

MAHABIR JAIN UCHATTAR MADHYAMIK VIDYALAYA

Petitioner(s)

VERSUS

PREM NARAIN (D) THROUGH LRS. & ORS.

Respondent(s)

(IA No. 185023/2018 - EXEMPTION FROM FILING O.T.)

Date : 08-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s)

Ms. Christi Jain, Adv.

Mr. Harsh Jain, Adv.

Ms. Ankita Gupta, Adv.

Ms. Pratibha Jain, AOR

For Respondent(s)

Mr. Abhinav Shrivastava, AOR

Rituvendra Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Since the learned counsel appearing on behalf of the petitioner is reported to be indisposed, list on 15 July 2019.

(MANISH SETHI)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER